

(d) the time by which the above mentioned facilities are likely to be provided at all railway stations in Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (d) Facilities such as drinking water and waiting halls are provided at all stations. Amenities like sheds on platforms and waiting rooms etc. are provided based on the importance of the station, the volume of traffic handled at the station and the number of long distance trains stopping, originating or terminating at the station. Therefore, the availability of amenities at all stations will not be uniform. Important stations and stations with a large volume of traffic are provided with all amenities whereas smaller stations, with a relatively meagre volume of traffic, are not provided with the same quantum of amenities.

Sambhal Hatim Sarai station is provided with waiting room, waiting hall, drinking water arrangements and shed on platform and the same are adequate for the present volume of traffic handled at the station.

#### **Serial on Birth Centenary of Netaji Subhash Chandra Bose**

3065. SHRI K.C. KONDAIAH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to produce a Doordarshan serial on Netaji Subhash Chandra Bose to commemorate his birth centenary year; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) No, Sir. It may, however, be stated that a documentary on the life of Netaji has already been shown on DD-1 on 23rd January, 1997.

#### **Safety Norms in Mines**

3066. SHRI NITISH BHARADWAJ : Will the Minister of LABOUR be pleased to state:

(a) the number of mines in the country which have reached their optimum exploitation;

(b) whether the safety norms in these mines are being observed scrupulously;

(c) if not, the reasons therefor;

(d) whether amount of compensation has recently been increased; and

(e) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) Safety norms in mines that have been prescribed are not dependent on the degree of exploitation of any

individual mine. Therefore information on number of mines that have reached optimum exploitation level is not maintained and is not available.

(d) and (e) The Government have amended the Workmen's Compensation Act, 1923, in the year 1995 *inter-alia* to enhance the minimum amount of compensation payable under the Act for death and permanent total disablement from Rs. 20,000/- to Rs. 50,000/- and from Rs. 24,000/- to Rs. 60,000/- respectively. The monthly wage limit for determining the maximum amount of compensation has also been enhanced from Rs. 1,000/- to Rs. 2,000/-. In addition, a provision for payment of Rs. 1,000/- towards funeral expenses of the deceased workmen has also been made.

#### **Arbitrary Termination of Workers in Industrial Houses**

3067. SHRI T. GOPAL KRISHNA : Will the Minister of LABOUR be pleased to state:

(a) whether the Government are aware that large industrial houses resorted to contract labour in various fields so as to make it convenient for the managements to drive them out;

(b) if so, the steps proposed to be taken by the Government to protect the interest of workers;

(c) whether any legal protection is being considered to help the workers in case of arbitrary termination; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d) Employment of contract labour and other related matters are regulated as per the provisions of the Contract Labour (Regulation & Abolition) Act, 1970 and the rules framed thereunder. Section 10 of this Act empowers the appropriate to prohibit employment of contract labour in any process, operation or other work in any establishment. Enforcement of these provisions is done by the concerned appropriate Government and violations of the same are punishable as per provisions of the Act. Provisions of this Act are considered adequate for meeting all bonafide concerns with respect to contract workers.

#### **Employment in Urban and Rural Areas**

3068. JUSTICE GUMAN MAL LODHA :  
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of LABOUR be pleased to state :

(a) whether the Government have launched many schemes to provide employment to the unemployed persons;

(b) if so, the schemes launched in rural and urban areas and the time when these schemes were launched, separately;

(c) whether the Government have estimated the number of unemployed persons who are proposed to be provided employment under the each scheme; and

(d) if so, number thereof and the amount spent by the Government on each scheme upto March, 1996?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d) Yes, Sir. The Central Government have launched schemes to provide employment/self-employment to unemployed persons both in rural as well as urban areas. The details of the important schemes as per information made available by concerned Ministries/Departments are given in the enclosed Statement.

#### Statement

*Government schemes launched in Rural and Urban Areas to provide employment to the unemployed persons*

Name of the Scheme	Launching Month/Year	Target for Providing employment upto March, 1996 (in lakhs)	Amount Spent by the Govt. upto March, 1996 (Rs in cr)
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#### Ministry of Rural Areas and Employment

1. Jawahar Rozgar Yojana (JRY) (Mandays of employment generated).	1.4.1989	36266.71*	23033.36
2. Integrated Rural Development Programme (IRDP) (Families assisted)	2.10.1980	423.23	10294.78
3. Employment Assurance Scheme (EAS) (Mandays of Employment generated)	2.10.1993	**	3139.81

#### Ministry of Urban Affairs & Employment

4. Nehru Rozgar Yojana (JRY) (Mandays of employment generated)	October, 1989	***	636.80
5. Prime Minister's Integrated Urban Poverty Eradication Programme (PMIUPEP)	November, 1995	10 (Per Year)	105.80

#### Ministry of Industry DC (SSI)

6. Prime Minister's Rozgar Yojana (PMRY).	2.10.1993	7@	273.05
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- \* Information for last four years.
- \*\* No Targets are fixed as it is need based.
- @ During 8th Plan.
- \*\*\* Targets not specified.

#### Employment through Contractors

3069. SHRI GEORGE PERNANDES : Will the Minister of LABOUR be pleased to state :

(a) whether the number of workers employed through contractors is on the rise in the country;

(b) if so, whether the Government propose to take steps to prevent employment of workers through contractors; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) to (c) Information is being collected and will be laid on the Table of the House.

#### Change in the Route of Kanchanjunga Express

3070. KUMARI MAMATA BANERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a proposal to change the route of Kanchanjunga Express;

(b) if so, the details thereof;

(c) whether the Government propose to extend the route of Kanchanjunga Express upto Cooch Behar; and

(d) if so, the time by which it is likely to be extended?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) 5657/5658 Sealdah-Guwahati Kanchanjunga Express has been curtailed upto New Jalpaiguri w.e.f. 4.1.97 due to suspension of night running of trains in Assam area.

(c) There is no such proposal at present.

(d) Does not arise.

#### Closure of Level Crossings

3071. SHRI A.C. JOS :  
SHRI MULLAPPALLY RAMACHANDRAN :

Will the Minister of RAILWAYS be pleased to state the details of the level crossings to be closed down in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : There are 24 level crossings in Kerala proposed to be closed down to improve safety standards as detailed below:

S.No.	Level crossing No	Location KM	Between Stations	Manned/ Unmanned
1	2	3	4	5
1.	4	6/10-11	Ernakulam-Tripunittura	M